

China PR, along with Explanatory Memorandum.

- (2) G.S.R. 176(E)., dated the 17th March, 2025, imposing provisional anti-Dumping duty on imports of “Aluminium foil upto 80 micron, excluding aluminium foil below 5.5 micron for non-capacitor application” originating in or exported from China PR, in pursuance of preliminary findings issued by DGTR, along with Explanatory Memorandum.

[Placed in Library. For (1) and (2), see No. L. T. 2622/18/25]

### **Report and Accounts (2023-24) of SPFO, Mumbai and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, on behalf of my colleague, Shri Shantanu Thakur, I to lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Fifty-eighth Annual Report and Accounts of the Seamen’s Provident Fund Organization (SPFO), Mumbai, Maharashtra, for the year 2023-24, together with the Auditor’s Report on the Accounts.
- (b) Review by Government on the working of the above Organization.

[Placed in Library. See No. L. T. 2623/18/25]

#### **I. Appropriation Accounts (2023-2024) of Union Government (Postal Services)**

#### **II. Reports (2023) of the Comptroller and Auditor General of India**

**वित्त मंत्रालय में राज्य मंत्री (श्री पंकज चौधरी):** महोदय, मैं संविधान के अनुच्छेद 151 के खंड (1) के अधीन निम्नलिखित प्रतिवेदनों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- I. Union Government Appropriation Accounts (Postal Services) — for the year 2023-2024.
- II. (i) Report of the Comptroller and Auditor General of India for the year ended 31 March 2023 — Union Government — Finance and Communication — Report No.

1 of 2025 (Compliance Audit); and

- (ii) Report of the Comptroller and Auditor General of India on Working of Mancheswar Carriage Repair Workshop in East Coast Railway and Construction of 5<sup>th</sup> and 6<sup>th</sup> Line between Chhatrapati Shivaji Maharaj Terminus (CSMT)-Kurla Station — Union Government — Ministry of Railways — Report No. 2 of 2025 (Compliance Audit— Railways).

[Placed in Library. See No. L. T. 2624/18/25]

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### REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON EXTERNAL AFFAIRS

DR. JOHN BRITTAS (Kerala): Sir, I lay on the Table, a copy (in English and Hindi) of the Sixth Report of the Department-related Parliamentary Standing Committee on External Affairs (Eighteenth Lok Sabha) on 'Indian Diaspora Overseas including NRIs, PIOs, OCIs and Migrant Workers: All Aspects of their Conditions and Welfare, including the status of the Emigration Bill'.

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### REPORTS OF THE COMMITTEE ON WELFARE OF OTHER BACKWARD CLASSES

**सुश्री कविता पाटीदार** (मध्य प्रदेश): महोदय, मैं अन्य पिछड़े वर्गों के कल्याण संबंधी समिति के निम्नलिखित प्रतिवेदनों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखती हूँ:-

- (a) Fifth Report of the Committee (2024-25) on Action Taken by the Government on the Observations/Recommendations contained in its Thirty-second Report (Seventeenth Lok Sabha) on 'Measures undertaken to secure representation of Other Backward Classes in employment and for their welfare in Central Industrial Security Force (CISF)' pertaining to the Ministry of Home Affairs;
- (b) Sixth Report of the Committee (2024-25) on 'Implementation of various measures/schemes for Welfare of OBCs' under the Ministry of Social Justice & Empowerment (Department of Social Justice and Empowerment); and
- (c) Seventh Report of the Committee (2024-25) on 'Formulation and implementation of Reservation Policy for OBCs in the posts and services under Government of India & Union Territories and Measures undertaken to secure representation of OBCs in employment and for their welfare in various